

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 41 of 2013

Dated: 3rd January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Bharat Sugar Mills & Anr. ... Appellant(s)

Versus

Bharat State Electricity Board & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Pankaj Bhagat

**Counsel for the Respondent(s) : Mr. Mohit Kumar Shah for R-1
& R-3**

ORDER

Parties have already filed their respective written submissions.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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